

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 18<sup>th</sup> of May, 2023

S.O 272 In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Doda.

S.No	Name of the Officer S/ Shri	Present place of posting
1.	Suraj Chander Singh Jasrotia	DPO, Doda
2.	Abhilash Sharma	BDO, Bhagwah
3.	Sachin	BDO, Kastigarh
4.	Angel Kotwal	BDO in ACP Office, Doda
5.	Yasir Wani	BDO, Marmat
6.	Amir Ashraf Rather	BDO, Thathri
7.	Yusuf-ul-Umar	EO, MC Doda
8.	Sanjay Kumar	EO, MC Baderwah
9.	Rajesh Kumar	EO, MC Thathri

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government

No.Law/Powr/15/2022-10

Dated: -18-05-2023

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu.
- 3) Administrative Secretary, Revenue Department
- 4) Deputy Commissioner, Doda. This is with reference to his letter No. 539-40/DM/ Doda dated 16-05-2023.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) SO section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website

(Shamim Ahmad Wani)  
Senior Law Officer  
Department of Law, Justice and P.A